

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI**

REGIONAL BENCH - COURT NO. I

Customs Miscellaneous Application No. 92892 of 2017

(on behalf of Appellant)

in

Customs Appeal No. 88208 of 2013

(Arising out of Order-in-Appeal No. 338/MCH/AC/REFUND-EXP-
/2013 dated 03.06.2013 passed by the Commissioner of Customs
(Appeals), Mumbai-I)

Commissioner of Central Excise, Pune-I Appellant

New Custom House, Ballard Estate,
Mumbai-400001

Versus

M/s SKS Ispat & Power Ltd..... Respondent

501-B Elegant Business Park
J.B .Nagar Andheri Kurla Road
Andheri (East) Mumbai-400059

Appearance:

Shri Ramesh Kumar, A.C., Auth. Representative for the Appellant
Shri R. G. Sheth, Advocate for the Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

ORDER NO. M/86070/2019

Date of Hearing: 21.11.2019

Date of Decision: 21.11.2019

Per: Dr. D.M. Misra

Since the appeal is being listed for regular hearing
pertaining to the year 2013, miscellaneous application filed by
the appellant for early hearing of the appeal is dismissed. MA
dismissed. Appeal will be heard in due course.

(Dictated and pronounced in open court)

(Dr. D.M. Misra)
Member (Judicial)

(Sanjiv Srivastava)
Member (Technical)